

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

48. C.P.(IB)-269(MB)/2020

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)**  
**SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

**NAME OF THE PARTIES: - GN APP Marketing India Pvt. Ltd.**  
**V/s**  
**Opicle Technologies Pvt Ltd**

**Section 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Surbhi Soni appeared for the Operational Debtor. Counsel Mr. Mahalaxmi Ganapati appeared for the Corporate Debtor. At their request, list the matter on **30.08.2021** for hearing.

Sd/-  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

Sd/-  
**ASHOK KUMAR BORAH**  
**Member (Judicial)**